

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 5 in CIVIL APPEAL NO(s). 5305 OF 2003

BHAVANI STORES PVT. LTD.

Appellant (s)

VERSUS

ORIENTAL INSURANCE CO. LTD.

Respondent(s)

(for directions)

Date: 24/02/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE T.S. THAKUR

For Appellant/(s)
Applicant

Mr. Krishnan Venugopal, Sr. Adv.
Mr. David Rao, Adv.
Mr. Vijay Kumar, Adv.
Mr. K.H. Nobin Singh, Adv.

For Respondent(s)

Mr. M.J. Paul, Adv. (Not Present)

UPON being mentioned the Court made the following
O R D E R

Learned counsel for the applicant seeks to
withdraw this application.

The application is dismissed as withdrawn.

(Ajay Kr. Jain)
Court Master

(Indu Satija)
Court Master